COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 91 of 2017

Dated: 29th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:-

NTPC Limited ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Ventakesh

Mr. Sandeep Rajpurohit Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Manu Seshadri

Mr. Samarth Chowdhary for R-1

Mr. Ravin Dubey for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>06.02.2019.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

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